

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR CALL EXPRESS
CONSTRUCTION (INDIA) PRIVATE LIMITED OPERATING IN REAL ESTATE
SECTOR AT SEMMENCHERRY AND PERUMBAKKAM**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	CALL EXPRESS CONSTRUCTION (INDIA) PRIVATE LIMITED CIN: U45201TN2006PTC058525
2	Address of the registered office	NO 20, POES ROAD, 1ST STREET, TEYNAMPET, CHENNAI TAMILNADU -600018
3	URL of website	Not available
4	Details of place where majority of fixed assets are located	Tamil Nadu - Semmencherry & Vacant Land in Perumbakkam (Chengalpattu District)
5	Installed capacity of main products/ services	Real Estate - Sale of Residential Apartments - Total Units 64: Sold as on date 22 units
6	Quantity and value of main products/ services sold in last financial year	Nil
7	Number of employees/ workmen	Nil
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The details can be sought by emailing to irpcallexpress@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The details can be sought by emailing to irpcallexpress@gmail.com
10	Last date for receipt of expression of interest	15th September 2023
11	Date of issue of provisional list of prospective resolution applicants	25th September 2023
12	Last date for submission of objections to provisional list	30th September 2023
13	Process email id to submit EOI	irpcallexpress@gmail.com

Place: Chennai

Date : 31-08-2023



Subramaniam Aneetha

IBBI/IPA-001/IP-P00376/2017-2018/10633

A2, Sarada Apartments, 17/6, Sringeri Mutt Road,
Mandaivell, Chennai - 600028For Call Express Construction (India) Private Limited
under CIRP